

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 12th February, 2024, 10:30 A.M.

TP No. 205/CTB/2019 CP (IB) No. 1664/MB/2017, IA (IB) No. 158/CTB/2020, IA
 (IB) No. 307/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indiabulls Real Estate Company Pvt. Ltd. -Vs- Crest Steel and Power Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Hafeez Patanwala, Adv. (IA307)

For Respondent (s) Mr. Hafeez Patanwala, Adv.
Mr. Damandeep S. Bhalla, Adv.
Ms. Eshna Kumar, Adv.

ORDER

IA (IB) No. 158/CTB/2020

Ld. counsel Damandeep Singh Bhalla appeared on behalf of the Mr. Haripad Mohanty for the applicant. Ld. counsel Mr. Hafeez Patanwala appearing for the respondent No. 22 represented that he already e-filed the convenient chart but hardcopy has not yet received in the registry. List the matter by 27.02.2024.

IA (IB) No. 307/CB/2022

Both sides counsel present. List the matter on 27.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)